

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P(IB) No.349/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th November 2017, 10.30 A.M

Name of the Company	Ramsarup Industries Ltd		
Under Section	10 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. JISHNU CHOUDHURY, ADV
2. RATUL DAS,
3. SIDHARTH SHARMA, ADV } Capital Debtor
2/11/2017

Mrs Manjiv Shuteria, Adv ARCIL for

1. SAUBHIL CHOWDHURY, Adv.
2. DRIPTO MAJUMDAR, Adv. } TATA CAPITAL FINANCIAL SERVICES LTD.
DMajumdar
7/11/17

1. Subash Divvedi } ICICI Bank
Mr Sumit Dhar
Ms. Adreela Pandey } IREDA adreela.
7/11/17

Subash Das
7/11/17

Mr Kuldeep Malik
Mrs Debash Malik

Edelweiss Financial Ltd

Debash Malik
7/11/17

Ms. Anindita Das

Vijaya Bank

Anindita Das
07.11.2017

ORDER

Ld. Counsel for the corporate debtor and the financial creditors are present.

This is an application under section 10 of Insolvency and Bankruptcy Code, 2016.

Ld. Counsel for the corporate debtor made a request that time may be given for filing reply against the objection filed by the financial creditors. Prayer is allowed. Reply may be filed within 1 week.

List on 17/11/2017.



Jd

(Jinan K.R.)
Member (J)



Jd

(Vijai Pratap Singh)
Member (J)